

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:434

ANSWERED ON:27.07.2010

CESS ON PETROL AND DIESEL

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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the rate of the cess levied on petrol and diesel under the Central Road Fund set for the development and maintenance of all roads in the country;
- (b) the total amount of cess collected during each of the last three years till March, 2010, separately;
- (c) the average annual increase in the rate of cess collected during the said period; and
- (d) the amount, out of the total cess collected accrued to the National Highways Authority of India for construction of roads during the same period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (c): Presently Rs.2.00 per litre is levied as additional duty of excise and custom on both petrol and high speed diesel. Cess is collected by Ministry of Finance which is first credited to the Consolidated Fund of India and thereafter, Parliament, by appropriation credit such proceeds after adjusting cost of collection to the Central Road Fund (CRF). The CRF is, thereafter, distributed by Planning Commission amongst three Ministries i.e. Ministry of Rural Development, Ministry of Railways and Ministry of Road Transport & Highways in the manner prescribed under Section 10

(viii) of the Central Road Fund Act, 2000. Details of cess collected on petrol and high speed diesel for the years 2007-08, 2008-09 and 2009-10 are given hereunder:-

Year	Amount collected (Rs. in crore)
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2007-08	13264.61
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2008-09	15198.23
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2009-10	16590.68
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Average annual increase of collection of cess for the year 2008-09 is 14.58% with reference to cess collected in 2007-08 and for the year 2009-10 is 9.16% with reference to cess collected for the year 2008-09.

(d) The funds allocated to National Highways Authority of India for the years 2007-08, 2008-09 and 2009-10 out the amount collected as cess on petrol and High Speed diesel are given below:

(Amount Rs. in crore)

Year	Investment in National Highways Authority of India (NHAI) for National Highways Development Programme (NHDP)
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2007-08	6541.06
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2008-09	6972.47
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2009-10 7404.70